

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 3(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SIL S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY: M/s Shiva S.S.Strips Pvt. Ltd


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vipul Ganda	Advocate	} Petitioner J. S. K.	J. S. K.
2.	S.K. Giri	Advocate		
3.	Arjun Bagai	Advocate		
4.	Shelly Khanna	Adv		

Order

Learned counsel for the respondents requests for one week more time to file response to the documents filed by the petitioner. This shall be considered as last opportunity. Let the response be filed as requested with a copy in advance to the counsel opposite.

List for arguments on 11.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)